

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) Ind- 3251/241/HDB/2017
NAME OF THE COMPANY	Avanii Meadows Private Limited
NAME OF THE PETITIONER(S)	Chatala Durga Prasad
NAME OF THE RESPONDENT(S)	Avanii Meadows Private Limited
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Π	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	V. Venkata Rami Redy con	al to historia	VV220 Kingaastor	V.V

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Respondent.

The Company Petition was filed in the Registry on 06.09.2017 and subsequently, the case was listed for admission on 24.9.2017. None appears for the petitioner. Shri V.Venkata Rami Reddy appears for all the Respondent by filing vakalat. Accordingly, the case is posted to today. Even today none appears for the Petitioner. Therefore, post the case under the caption "Dismissal" on 25.10.2017.

Member (T)

Member (J)